[Mr. Speaker]

persons there—200 lbs.—(Interruptions). Then the police lifted him and others and in lifting them, the clothes might have been torn or the police might have committed excesses.

Shri Nath Pai: They stripped him naked.

Mr. Speaker: All right; shall the Speaker by himself see to it that the cloth is immediately tied round his body? What is it that he wants to be done?

Therefore, it is a matter of regret to me that in this House not for one day, but for two days, there is nobody here who condemns the conduct of that Rajnarain Singh, but they all come here and say that the police had misbehaved. It is very wrong. The police did what they ought to do. The Speaker did what he ought to do. (Interruptions). I would not allow it to happen here in this House-a few people trying to make it impossible for the Constitution to be observed. The majority will rule, so long as they are in the majority. The minority won't be allowed to cow down the majority. That is what has happened there; it shall not do so here. We will proceed to the next item. Sardar Amar Singh Saigal. (Interruptions).

12.20 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS

TWENTY-SIXTH REPORT

Sardar A. S. Saigal (Janjgir): I beg to present the Twenty-sixth Report of the Committee on Private Members' Bills and Resolutions.

RE: MOTION FOR ADJOURNMENT —contd.

Some Hon. Members rose in their seats and were making observations simultaneously.

Mr. Speaker: Order, order.

Shri H. N. Mukerjee: May I make a submission?

Mr. Speaker: I am not prepared to allow him. Hon. Members are advising me. Instead, let them advise those hon. Members in the State. We will go to the next business. Shri Karmarkar.

Shri H. N. Mukerjee: You are throwing the concept of brute majority in our face and this is completely against parliamentary democracy. It is impossible for us to remain in this House.

12.21 hrs.

At this stage Shri H. N. Mukerjee and some hon. Members left the House.

श्री यादय: चिंक मुझे बालने का मौका नहीं दिया गया इमलिये में मदन में बाहर जा रहा ह।

The Minister of Health (Shri Karmarkar): I beg to move:

"That the Bill to amend the Indian Medical Council Act, 1956, be taken into consideration."

Shri Nath Pai: May I ask something?

Mr. Speaker: Order, order. He will resume his seat I have closed the discussion.

Shri Mahanty rose-

Mr. Speaker: I am not going to allow any further discussion on that.

Shri Mahanty (Dhenkanal): May I make a submission? It has no relevance to the adjournment motion.

Shri Nath Pal: I want just one minute.

Mr. Speaker: I have allowed sufficient time.

Shri Mahanty: May I make a submission which has no relevance to the adjournment motion?